

5
O.A. No. 869 of 2006

Order dated: 09.10.2009

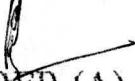
CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. Achintya Das, Ld. Counsel for the applicant
after some time of argument, wants to withdraw the present
O.A. Permission is granted.

O.A. stands dismissed as withdrawn.

However, withdrawal of this O.A. will not
preclude the applicant to approach this Tribunal in future as
per law, if so advised.


MEMBER (A)


MEMBER(J)